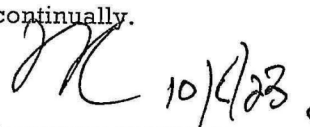


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The order no. 35430-466 dated 03.05.2023 qua acceptance of request of Volunatry Retirement of Service i.r.o. **Sh. Mohan Chandra** S/o Sh. Devi Dutt, Sr. Judicial Assistant of this office is hereby revoked and the official is deemed to be in service continually.

  
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs): Delhi

No 37016-011 Admn. II/PF/Ret./2023

Delhi, Dated the 10 MAY 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North-West District, Rohini Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North-West District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North-West District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & North-West District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North-West District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, North-West District, Rohini Courts, Delhi.
- 15 **Sh. Mohan Chandra** S/o Sh. Devi Dutt, (E.C. No. 12653/27191902) Sr. Judicial Assistant in General Admn. Branch/RTI Cell, North-West District, Rohini Courts, Delhi with a direction to be vigilant enough in future, while moving such kind of request.

  
10/05/23

A.O. (J)/Admn.II (C)  
O/o the Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi.